

was not considered for implementation. Provisioning of such magnitude was also not considered feasible by the Railways. The Railways have continued with the existing system of appropriation to Pension Fund based on the trend of withdrawals.

**Rail accident near Mathura and installation of anti-collision device**

2586. SHRI TAPAN KUMAR SEN: Will the Minister of RAILWAYS be pleased to state:

- (a) the actual number of deaths in railway accident at Mathura due to collision of two express trains;
- (b) the preliminary findings of enquiry;
- (c) the time-frame of enquiry;
- (d) the status of installations of anti-collision devices in Railways; and
- (e) the number of anti-collision devices required and time to be taken to install the same?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) On 21.10.2009 at 04.55 hrs., 2779 Goa Express collided with 2964 Mewar Express on Mathura-Vrindavan Road block section of Agra Division of North Central Railway. In this accident, 23 persons lost their lives.

(b) As per findings of Preliminary report submitted by the Commissioner of Railway Safety, North Eastern Circle, this accident occurred due to not maintaining integrity of the signaling system in the automatic signaling territory by Signal and Telecommunication department of Agra division.

(c) The Commissioner of Railway Safety is expected to submit his Final report shortly.

(d) The Anti-Collision Device (ACD), developed by Konkan Railway Corporation Limited (KRCL), was approved as a pilot project for Northeast Frontier Railway. It was installed on 1736 Route Kilometers of Northeast Frontier Railway. Based on the experience over Northeast Frontier Railway, revised specifications for Anti-Collision Device have been framed. ACD System to the revised specifications is to be developed by KRCL and this is planned to be installed for trial on three Railway Zones (Southern, South Central and South Western Railways) covering 1600 Route Kilometres.

(e) Further proliferation of Anti-Collision Device on Indian Railways will be planned based on performance evaluation of the equipment with improved specifications on the Southern, South Central and South Western Railways.

**Proposal from new rail projects in Punjab**

2587. SHRI VARINDER SINGH BAJWA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government of Punjab has proposed any new rail projects and the extension of the existing rail links; and

(b) if so, the details of each pending project and the action so far taken/ proposed to be taken by Railways in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) Chief Minister, Punjab had requested for certain new line projects, details of which alongwith action taken thereon is as under:-

S.No.	Proposal	Action taken
1.	New line between Patti (On Amritsar-Khemkaran line) and Mallanwala (On Jalandhar-Ferozpur line)	Survey has been conducted for different alignments to connect the two lines from Ferozpur to Patti and Mallanwala Khas to Gharayala. The cost of Mallanwala Khas-Gharayala (25 Km) new line has been assessed as Rs. 147 crore. The survey report is under finalisation.
2	Rama Mandi-Maur Mandi new line	Survey has been completed for Rama Mandi-Maur Mandi new line as per which cost of 32 Km long line was assessed as Rs. 123 crore. Northern Railway has been asked to examine alternative alignment from Rama Mandi to Sadda Singhwala.

#### **Overground and underground rail bridges in Maharashtra**

2588. SHRI Y. P. TRIVEDI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of proposals for construction of overground and underground rail bridges proposed by the State Government of Maharashtra and local bodies in the State that are pending with Government; and

(b) the number out of them which were cleared by Railways during last three years till date?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Only 7 (out of which 6 have recently been received) proposals are pending.

(b) Since 2007-08 till 2009-10, 11 firm proposals were sponsored by State Government for sanction on cost sharing basis, which have already been sanctioned in the Railway's respective Works Programmes. These are at different stages of planning and execution.

#### **Commencement of work of Adarsh Railway Stations**

2589. SHRI N. BALAGANGA: Will the Minister of RAILWAYS be pleased to state: